

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-245**  
IB-839/ND/2020

**IN THE MATTER OF:**

HIGH GROUND ENTERPRISE LIMITED

**Vs.**

TELETECH INDUSTRIES PRIVATE LIMITED

....Applicant

.....Respondent

**SECTION**

U/s 9 IBC Code 2016

Order delivered on 24.12.2020

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

Due to paucity of time, list the matter on **12.02.2021**.

Sd/-

**(K.K. VOHRA)**  
**MEMBER (T)**

Sd/- 2

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**